

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 1136 of 2020

&

I.A. No. 3043 of 2020

IN THE MATTER OF:

M/s. Jasjit Singh Sawhney

...Appellant.

Versus

Earc & Anr.

...Respondent.

Present:

**For Appellant: Mr. Rakesh Kumar, Mr. Prashant Mehta,
Ms. Neha Tanwar, Ms. Preeti Kashyap,
Advocates.**

**For Respondent: Mr. Sanjay Bhatt, Mr. Sumit Nagpal,
Ms. Niharika Sharma, Advocates for R-1.
Ms. Pooja Mahajan and Mr. Gaurav Arora,
Advocates for R-2.**

**ORDER
(Virtual Mode)**

09.03.2021 Respondent No. 1 has not filed Reply-Affidavit to I.A. No. 3043 of 2020. The Reply-Affidavit may be filed within two weeks.

List the I.A. No. 3043 of 2020 for hearing on **26th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**